

**Central Administrative Tribunal
Principal Bench**

OA No.2285/2019

New Delhi, this the 5th day of August, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mrs. Vijay Sharma,
Age: 59 years Approx,
Sr. Private Secretary,
Wife of Shri S.K. Sharma,
Income Tax Appellate Tribunal,
10th Floor, Lok Nayak Bhawan,
Khan Market, New Delhi-110 003.

...Applicant

(By Advocate : Shri Susheel Sharma)

Versus

1. Union of India,
Through The Secretary,
Ministry of Law & Justice,
Shastri Bhawan,
New Delhi-110 001.
2. The President,
Income Tax Appellate Tribunal,
10th Floor, Lok Nayak Bhawan,
Khan Market,
New Delhi-110 003.
3. The Assistant Registrar,
Income Tax Appellate Tribunal,
10th Floor, Lok Nayak Bhawan,
Khan Market,
New Delhi-110 003.

...Respondents

(By Advocate : Shri R.K. Jain)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :-

Learned counsel for applicant submits that certain improvements need to be made in the OA and accordingly, seeks permission of the Tribunal to withdraw the same, reserving the liberty to the applicant to file a fresh one. Permission is accorded and the OA is dismissed as withdrawn, leaving it open to the applicant to file a fresh one.

There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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